#### **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### Appeal No. 279 of 2015 & IA No. 456 of 2015

Dated: 22<sup>nd</sup> August, 2017

## In the matter of:

M/s. Aryan Coal Beneficiation Pvt. Ltd. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

#### **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **06.11.2017.** 

PPS/ Court Master

san